

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.91/TT/2012

Date: 16.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff from DOCO to 31.03.2014 for Combined Assets for transmission system associated with PARABATI-III HEP in Northern Region for tariff block 2009-14

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following, information, on affidavit with advance copy to the respondents/beneficiaries, latest by 30.4.2012:

- (a) Revised Auditor/Management certificate of Capital expenditure incurred or projected to be incurred as per revised Anticipated date of commercial operation (DOCO), along with details of funding and Tariff Forms;
- (b) RCE, if any;
- (c) The details of IDC, and IEDC for the delayed period for assets covered in petition along with the supporting calculation;
- (d) Interest Rate Proof and Repayment schedule for Bond XXXVII;
- (e) Break up of capital expenditure for conventional portion and GIS portion of substation incurred upto DOCO and projected to be incurred thereafter.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)

